

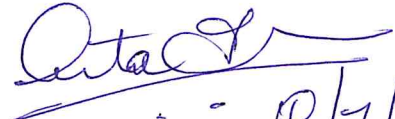
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT  
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --  
PETITION NUMBER : CA/657/2020  
NAME OF THE PETITIONER : Aspire Edu Ventures India Pvt Ltd  
NAME OF THE RESPONDENT(S) : Smart Training Resources India Pvt Ltd  
UNDER SECTION : Sec 59 of CA, 2013

Counsel for Petitioner

  
- - 10/7/2024

Counsel for Respondent

G. Mohammed Aseef  
by . 10/7/2024

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**1. CA/657/2020**

**ORDER**

Ld. Counsel Ms. Anita Thomas for the Petitioner. Ld. Counsel Mr. Md .Asif for the Respondent.

Case Heard.

Both the parties are directed to file written arguments within a week and serve copy to each other.

List the matter for hearing on **31.07.2024**.

**Sd/-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**Sd/-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**